	/=	iling under elevee (c	a) of out regulation	,	ere for previous Lis		for Corporate Darag	na) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	146	744170159	146	445494455	44.68		76723377	224475702	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	17	69663256	17	30991194	3.11		6612781	32471211	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3473382477	2	512542365	51.40			2960840112	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	108330	1	108330	0.01				<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)					0.00				NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	4	13643855	4	7941771	0.80		671450	4754200	<u>Annexure 9</u>
	Total	170	4300968077	170	997078115	100.00		84007608	3222541225	